

14
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 219/73(4)/NCLT/AHM/2017

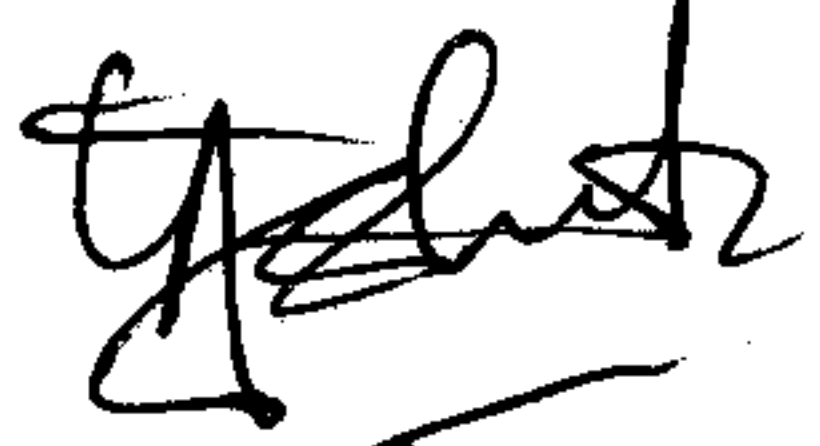
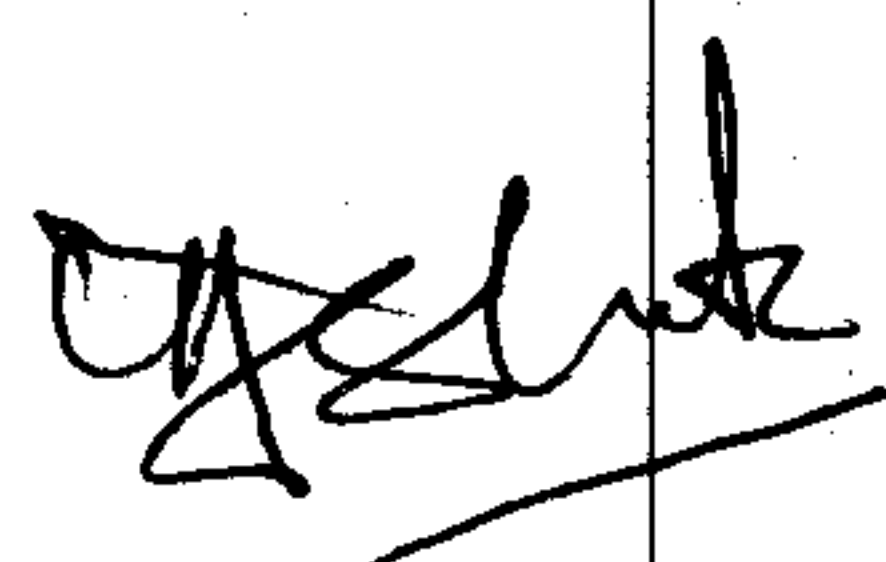
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017**

Name of the Company: Prateek Goyal HUF.
V/s.
STL Exports Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

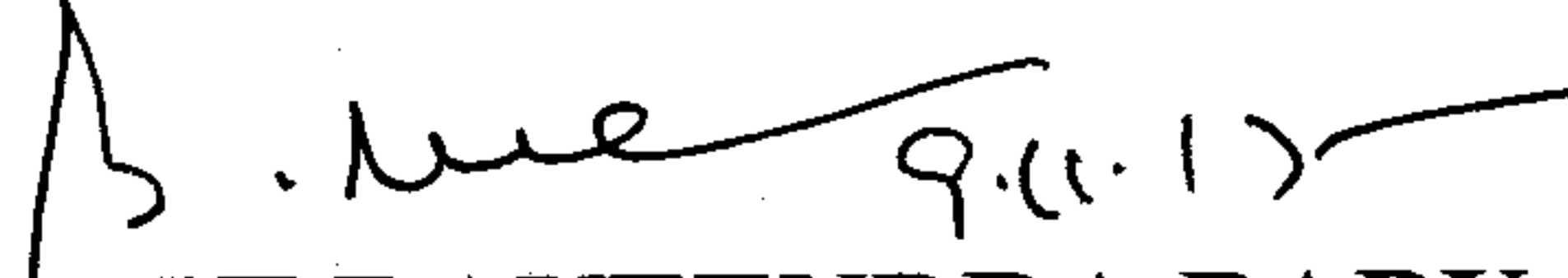
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
14	PRATEEK GOYAL R.R.	Adv.	Petitioner	
2	Prashant Sharma	Adv.	Petitioner	

ORDER

Learned Advocate Mr. Prashant Sharma i/b Learned Advocate Mr. Aditya Mewara present for Petitioner. None present for Respondent.

At request of learned Counsel for petitioner.

List the matter on 15.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 09th day of November, 2017.